

**SHRI JASPAT ROY KAPOOR:** Is it not a fact that nothing has been done up till now in the Five Year Plan for the cantonments?

**SARDAR S. S. MAJITHIA:** No. I mean certain more schools have been opened. Certain hospitals have gone up in number. We are doing the best that we possibly can.

#### VACANCIES IN THE I.A.S. AND I.P.S. CADRES

\*616. **SHRI H. C. MATHUR:** Will the Minister for HOME AFFAIRS be pleased to state:

(a) how many vacancies exist at present in the Indian Administrative Service and Indian Police Service Cadres for the Centre and each State;

(b) when these vacancies are proposed to be filled; and

(c) whether it is proposed to increase the posts in these Cadres and if so, to what extent and for what purpose?

**THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR):**

(a) A statement showing the old and increased Cadre strengths, vacancies in the various State Indian Administrative Service/Indian Police Service Cadres and in the Central Deputation Quota on the basis of the increased Cadre strengths is laid on the Table of the House. There is no separate Indian Administrative Service/Indian Police Service Cadre for the Centre and the requirements of the Central Government in respect of I.A.S./I.P.S. officers are met by the tenure deputation of officers from the State Cadres against the Central Deputation Quota provided therein. [See Appendix X, Annexure No. 117.]

(b) It is proposed to fill not less than 200 direct recruitment quota vacancies in the Indian Administrative Service and not less than 180 vacancies in the Indian Police Service by 1959 through the annual competitive examination conducted by the Union Public Service Commission.

The Promotion Quota vacancies are in the process of being filled in accordance with the Indian Administrative/Police Service (Appointment by Promotion) Regulations, 1955.

(c) The statement laid on the Table of the House in answer to part (a) contains information in regard to the extent of increase in the I.A.S./I.P.S. Cadres of the States. This increase in the State Cadres has been necessitated due to the expansion in the number of senior administrative posts both in the States and at the Centre on account of developmental and other activities. Cadre Regulations showing the strength and composition of each of the State Cadres incorporating the increased requirements as required under the Indian Administrative/Police Service (Cadre) Rules, 1954 are expected to be promulgated shortly.

**SHRI H. C. MATHUR:** May I know whether the developmental needs of the country and the Plan by the Planning Commission have been fully taken into consideration in increasing these Cadres and these are to cover the developmental needs during the next five years?

**SHRI B. N. DATAR:** They have been taken into consideration, as I have stated.

**SHRI H. C. MATHUR:** Can the hon. Minister explain for the absolutely uneven increase in the strength of this Cadre in the various States?

**SHRI B. N. DATAR:** The possible requirements of the States during the next five years as also the requirements of the Central Government were taken into account and hence the number was increased in every case.

**SHRI H. C. MATHUR:** My question is this. This increase has been most uneven in the case of Part A States only, because in Part B States, we have also to take into consideration the quota for the Centre. Now, in the case of Assam, you say that the

increase was from 42 to 41. I do not know by what arithmetical calculation the increase was from 42 to 41. 41 is something less than 42 if I understand arithmetic. Then, in Orissa, you have increased the Cadre from 71 to 77. In Madhya Pradesh, the increase is from 73 to 102. So the increase has been very uneven. In certain cases, there is no increase, but a decrease. How does the hon. Minister explain this state of affairs?

SHRI B. N. DATAR: If the question is very large, before the time it is finished, I forget the earlier portion. Anyway, I would like.....

MR. CHAIRMAN: It is useful to forget sometimes.

SHRI B. N. DATAR: Now, I would point out to the hon. Member that the requirements even in respect of development in the various States are bound to be different. That is one. Secondly, so far as the requirements of the Central Government are concerned, a certain number has been fixed and on the basis of.....

SHRI H. C. MATHUR: I do not want anything about the Central Government. It is in his answer and I have particularly excluded the Central Government. It is only in respect of Part A States that I have put this question.

SHRI B. N. DATAR: There has been some progress in some States. The extent or degree of progress in others is not so great. Therefore, the requirements were ascertained by consulting the Planning Commission and the actual requirements of various State Governments. Thus the figures have been prepared.

SHRI H. C. MATHUR: Am I to understand from this that there is no developmental programme for the State of Assam?

SHRI B. N. DATAR: I am not prepared to say that; there are also State officers. But after taking into account the recommendations of the State

Governments in respect of each Cadre the strength has been so fixed.

SHRI M. GOVINDA REDDY: May I know, Sir, whether the States' I.A.S. and I.P.S. lists are finalised?

SHRI B. N. DATAR: No, Sir. They are being finalised so far as Promotion Quota is concerned.

SHRI M. GOVINDA REDDY: Sir, is it not a fact that for nearly three years these lists are being made and that it is time that they should be finalised?

SHRI B. N. DATAR: In some cases our difficulties are that full information is not received, and when the matter is referred to the U.P.S.C. they call for further information. That, unfortunately, takes a long time.

DR. R. P. DUBE: Sir, is it a fact that it is a question of supply and demand with the States?

SHRI B. N. DATAR: To some extent it is.

PROF. G. RANGA: Sir, is it not a fact that some time back the Union Government were seriously considering the advisability of having their own recruitment for their own purposes here at the Centre. If so, when was that proposal given up and for what reasons?

SHRI B. N. DATAR: At an earlier stage in 1952, what was sought to be considered or what would probably have been decided was to have a Central Cadre of I.A.S. and I.P.S. Then it was considered that instead of having a Central Cadre it would be better to have a pool of such officers. The officers thus taken in would be included in the pool.

SHRI H. C. MATHUR: May I know, Sir, how the Government proposes to fill these I.A.S. Cadre posts, how these posts are being filled at present and how they propose to keep these posts going during the next three years?

SHRI B. N. DATAR: They would be filled not exactly at the same time but about once every year. The probable number will be found out from the State Governments who would be requested to nominate persons. Then a Selection or Establishment Committee here will go through them and select the officers.

SHRI H. C. MATHUR: My question is very different. My question is: How are these posts being manned at present? We have not got enough I.A.S. officers, while there are 400 vacancies. How are these posts being manned at present?

SHRI B. N. DATAR: We propose to keep them going during the next four years. At present they are being manned either by the I.A.S. officers, to the extent that they are available, or by Provincial Civil Service officers.

SHRI H. C. MATHUR: May I know, Sir, whether this question was discussed at the conference of the Chief Ministers of all the States by the Home Ministry, and, if so, with what effect and what results, and whether the Government proposes to have any special recruitment?

SHRI B. N. DATAR: That is exactly the position. In April 1954 there was a Chief Ministers' Conference and all this has been done towards implementation of what they decided.

#### ALL-INDIA SERVICE OF ENGINEERS

\*617. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether Government propose to constitute an All-India Service of Engineers;

(b) if so, whether any steps have already been taken in that direction;

(c) how are Engineers recruited at present for Central Services; and

(d) whether any co-ordination exists between the various Govern-

ment Departments for such recruitment?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). A proposal to constitute an All-India Service of Irrigation and Power Engineers is under consideration and it is being progressed by the Ministry of Irrigation and Power. There is no proposal before the Government at present to constitute a general All-India Service of Engineers.

(c) Recruitment to the various Class I and Class II Engineering Services under the Central Government is made either through a competitive Examination conducted by the Union Public Service Commission or by promotion from the subordinate services. For filling posts which are not borne on any regular cadres, officers are either obtained on deputation from the State Engineering Service or are selected from the open market—this is a technical expression—through the Union Public Service Commission.

(d) Appointments to the various Central Engineering Services on the results of the competitive examination are co-ordinated by the Ministry of Railways.

SHRI H. C. MATHUR: May I know, Sir, whether the appointments are in the Supply Ministry, or in the Housing Ministry or in the Industries Ministry? Are these appointments co-ordinated by the Railways?

SHRI B. N. DATAR: So far as these Engineering Services in respect of the question are concerned.....

MR. CHAIRMAN: Mr. Datar, the question is of All-India Service of Engineers. It is not limited to the Railway Engineers.

SHRI B. N. DATAR: Quite correct, Sir.

SHRI H. C. MATHUR: May I know, Sir, whether there is any co-ordination or not? If so, which is the co-ordinating agency and authority?